

**Development of Eastern U.P.**

- \*25. { **Shri Bishwanath Roy:**  
**Shri Bal Krishna Singh:**

Will the Minister of **Planning** be pleased to state:

(a) whether Government have allotted any fund for starting development work in the current financial year in the light of the recommendations made by the Joint Study Team on the Eastern Districts of U.P.; and

(b) if so, how much?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) and (b). The Planning Commission, in consultation with the Ministry of Finance, has accepted generally the programme of accelerated development of the four eastern districts recommended by the Joint Study Team. The exact amount of Central assistance in 1964-65 will be determined on the basis of the detailed programmes which are being worked out by the State Government.

**Health Insurance Scheme**

- \*26. { **Shri P. Venkatasubbiah:**  
**Shri D. C. Sharma:**  
**Shri M. Malaichami:**

Will the Minister of **Health** be pleased to state:

(a) whether Central Government have suggested to the State Governments to introduce on an experimental basis a Health Insurance Scheme in selected areas for the benefit of middle class people who are not covered by any scheme of Government;

(b) if so, the reactions of those State Governments; and

(c) whether any financial assistance shall be made available to the State Governments if they are agreeable to take up this scheme?

**The Minister of Health (Dr. Sushila Nayar):** (a) No formal scheme has been sent to the State Governments.

(b) and (c). Do not arise.

**Refugees in Garo and Mizo Hills**

- \*27. { **Shri P. C. Borooah:**  
**Shri D. J. Naik:**  
**Shrimati Jyotsna Cranda:**  
**Shri P. R. Chakraverti:**  
**Shri Yamuna Prasad**  
**Mandal:**  
**Shrimati Savitri Nigam:**  
**Shri N. P. Yadab:**  
**Shrimati Akkamma Devi:**

Will the Minister of **Rehabilitation** be pleased to refer to the reply given to Short Notice Question No. 21 on the 30th April, 1964 and state:

(a) what modifications have since been and are being made in the economic and administrative set up of the Garo Hills and Mizo Hills areas of Assam consequent on the pressure of refugees;

(b) the latest position of refugees in these areas; and

(c) the steps being taken to meet the special difficulties in the rehabilitation work in these areas?

**The Minister of Rehabilitation (Shri Tyagi):** (a) to (c). The bulk of the migrants who have come into Garo Hill area have already been removed to camps in Goalpara Sub-division which are more easily accessible during the monsoon. At present there are only two camps in Garo Hills accommodating about 20,000 persons. For absorbing the migrants who will be settled in Garo Hills area, the economy of the area would be developed by soil conservation and terracing and construction of roads as well as industrial schemes linked with a coal mining project and a thermal power project.

It has been decided to shift all the migrants numbering over 10,000 persons who have entered Mizo Hills

district to camps in Cachar district which are being put up.

The State Government have set up a separate Relief and Rehabilitation Department and have posted the necessary field staff to tackle the problem of refugees.

#### L.I.C. Housing Scheme

- \*28. { Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri D. C. Sharma:  
Shrimati Jyotsna Chanda:  
Shri Yashpal Singh:

Will the Minister of Finance be pleased to state:

(a) whether the new housing scheme of L.I.C. has made any progress;

(b) if so, how many policies have been issued so far and the amount of such policies; and

(c) the number of applications received from the policy holders for grants of loans?

**The Minister of Planning (Shri B. R. Bhagat):** (a) As the Scheme has been in operation only for a very short period, it is not possible at this stage to express any clear opinion.

(b) The figures are not readily available but the information is being collected and will be laid on the Table of the House.

(c) The number of applications received upto the end of April, 1964, was 991.

#### Increase in Dearness Allowance

- \*29. { Shri Nambiar:  
Shri Onkar Lal Berwa:  
Shri Gokaran Prasad:  
Shri S. M. Banerjee:  
Shri Priya Gupta:

Will the Minister of Finance be pleased to state:

(a) whether Government are aware of the serious discontent prevailing

on account of the very meagre increase in Dearness Allowance granted to the Central Government Employees;

(b) whether this increase fully neutralises the rise in cost of living;

(c) whether the increase granted is in accordance with the recommendations of the Second Pay Commission; and

(d) the steps proposed to be taken to remove the discontent?

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** (a) Some representations have been received saying that the recent increases in dearness allowance are inadequate.

(b) No, Sir. The recent increase ensures at the minimum of each slab up to Rs. 300, roughly 75% neutralisation of the total rise of 20 points since 1-7-59 in the average price index over a period of 12 months.

(c) Yes, Sir.

(d) Does not arise.

#### "Affairs of Sri Sriram Durga Prasad of Nagpur"

\*30. **Shri Hari Vishnu Kamath:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 439 on the 5th March, 1964 and state:

(a) whether the investigation into the affairs of Sri Sriram Durga Prasad of Nagpur has been completed; and

(b) if so, with what result?

**The Minister of Planning (Shri B. R. Bhagat):** (a) Investigations are still in progress.

(b) Does not arise.